



No. CG/F/Contract JR/2010

Date: 1.7.2010

## **JOB OPPORTUNITY FOR RETIRED JUDICIAL/QUASI JUDICIAL OFFICERS**

### **Brief Background:**

The Registrar of Trade Marks is the statutory authority for administration of the Trade Marks Act, 1999 and rules thereunder. The Trade Marks Registry, Mumbai and its branch offices at Delhi, Chennai, Kolkata and Ahmedabad has a backlog of about **one lakh** contested matters awaiting adjudication as of 30<sup>th</sup> June, 2010. This is essentially due to publication of over 8 lacs trade marks applications over the last few years. Briefly, applications received for registration of trade marks are examined and if accepted mandatorily published in the Trade Marks Journal . Four months time is available for any person to oppose the application. If opposed, a copy is served on the applicants to file his counterstatement . Thereafter both the opponents and the applicant will lead evidence in support of their case. Upon completion of evidence, case become ripe for hearing and adjudicated by an empowered officer. In order to clear the backlog of contested matters, it has been decided to engage qualified retired government officials as **Joint Registrar of Trade Marks on contract basis initially upto 31.3.2012**. The number of Joint Registrars on contract basis required at each office is given below:

<b>Branch</b>	<b>No. of requirement</b>
Mumbai	11
Delhi	11
Chennai	8
Kolkata	4
Ahmedabad	6
<b>Total</b>	<b>40</b>

### **Eligibility:**

- I. Qualification and Experience:** The applicant should be a law graduate and should be a retired Central or State Government official. He/she should have functioned in judicial /quasi judicial capacity for a period of atleast 10 years.
- II. Age Limit:** The applicant should be below **68 years** of age as on the last date of the application.
- III.** The applicant should be of good physical and mental health.

**Desirable:** Working knowledge of computer is desirable

**Terms and conditions:**

- i) The selected candidates shall not engage in private practice during the period of engagement at TMR
- ii) The selected candidates will work under the administrative control and supervision of Registrar of Trade Marks from Monday to Saturday
- iii) The selected Joint Registrar on Contract Basis shall hear and pass speaking order for **75 cases** per month
- iv) The selected candidates will be eligible for leave as applicable under Rules.

**Remuneration:**

The selected candidates will be given a consolidated remuneration of **Rs.50,000/- per month**. They shall **not** be eligible for any other benefits.

**How to apply:**

- a) Application form in the enclosed format may be sent to **Dr. B.K.Singh, Asst. Controller of Patents and Designs**, Office of the Controller General of Patents, Designs and Trade Marks, Boudhik Sampada Bhawan, Near Antop Hill Head Post Office, S.M.Road, Antop Hill, Mumbai-400037
- b) Application may be also sent by Email [cgooffice-mh@nic.in](mailto:cgooffice-mh@nic.in) attaching scanned copy of testimonials.

**Last date of the application: 30<sup>th</sup> July, 2010**

Controller General of Patents, Designs and Trade Marks

## ANNEXURE

1. Name of the applicant :
2. Father's/Husband's name :
3. Address :
4. Date of Birth :
5. Educational Qualifications starting :  
with graduation with details like  
University/ year of passing and the class obtained
6. Experience :
7. Details of employment  
upto the time of retirement :

**(enclose self attested copy of the certificate/supporting documents)**

Date:

Place:

(Signature of the Applicant)

**Note: No T.A or D.A. will be paid for attending the interview, if called.**

